Pradeep Kumar Malik
Registrar General,
High Court of Judicature at
Patna.

प्रदीप कुमार मलिक
महानिबंधक
पटना उच्च न्यायालय,
पटना।

Letter No. 12449 – 12486 / (IX-01-2024)

E-mail/Speed Post
Dated, Patna the 22 February, 2024.

To,

1. **All the District and Sessions Judges, State of Bihar.**
2. **The Director, Bihar Judicial Academy, Gaighat, Patna.**

Sir,

I am directed to say that it has come to the notice of the Hon'ble Court that illegible and indistinct signature is being put on judgments/ orders by the Judicial Officers.

I am, therefore, to request you to impress upon the Judicial Officers to make their signature distinct and below the signature, name of the Presiding Officer be legibly typed.

This direction is in addition to this Court's General Letter No. 4 of 1958 issued on 18.09.1958.

By order of the Court,

Registrar General